

GOVERNMENT OF INDIA  
MINISTRY OF SHIPPING  
LOK SABHA  
UNSTARRED QUESTION No. 923  
TO BE ANSWERED ON 27<sup>TH</sup> JUNE, 2019

**DEVELOPMENT OF SEAPORTS IN ANDHRA PRADESH**

923. SHRI Y.S. AVINASH REDDY:

Will the Minister of SHIPPING be pleased to state:

पोत परिवहन मंत्री

- (a) whether the Government has taken note of the seaports to be developed in Andhra Pradesh and if so, the details thereof;
- (b) the quantum of funds earmarked and released so far for the development of the identified seaports; and
- (c) whether the Government has made any initiative to develop seaports as per Andhra Pradesh Re-organisation Act and if so, the details thereof?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR SHIPPING  
(SHRI MANSUKH MANDAVIYA)

(a) to (c) The development of new Major Port at Duggirajapatnam in Andhra Pradesh is included in Schedule XIII of the Andhra Pradesh Re-organisation Act, 2014. NITI Aayog had examined the proposal for development of new Major Port at Duggirajapatnam in consultation with Ministry of Shipping, Ministry of Finance and Government of Andhra Pradesh and it has been concluded that the project will not be viable due to strong competition from nearby Ports of Krishnapatnam, Ennore and Chennai which are 40, 80 & 80 KMs away respectively from the proposed Port. Ministry of Shipping has requested Government of Andhra Pradesh to furnish comments on the recommendations of NITI Aayog along with suggestions for alternate site(s) for development of a Major Port in Andhra Pradesh. Ministry of Shipping in the meanwhile has constituted an Expert Committee to examine the proposal for development of new Major Port in Andhra Pradesh and recommend further course of action. Hence, no funds have been earmarked/ released so far for the development of Duggirajapatnam Port.

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